

region of India was discussed and the Central Government said that they had advanced certain aid to the States of West Bengal, Orissa, Bihar and other parts for dealing with the drought situation there. I want to know from the Government the amount that they have given, whether it is sufficient.

MR. DEPUTY SPEAKER : Once I allow him, he will never know how to stop.

SHRI SAMAR GUHA : I want to know from the Government what steps the Government are going to take to meet water scarcity and starvation and other matters arising out of the drought situation in West Bengal.

SHRI DINEN BHATTACHARYYA : (Serampore) : This question must be discussed.

MR. DEPUTY-SPEAKER : The hon. Minister is here. He has listened to the hon. Member. He must collect some information and prepare himself. I have allowed this off the cuff in this way. How do you expect a responsible statement to come ?

SHRI SAMAR GUHA : It is not merely to go on record. Is it that you have given instructions to the hon. Minister to come out with a statement ?

MR. DEPUTY-SPEAKER : I have said that the Hon. Minister is here and he has taken notice of what you said.

SHRI SAMAR GUHA : Have you asked him to make a statement ?

MR. DEPUTY SPEAKER : I have not. It is on record. The Minister is here. It is for him, if he wants to come forward with a statement.

MR. SAMAR GUHA : It affects millions of people .....

MR. DEPUTY SPEAKER : Shri Banerjee..... (Interruptions).

SHRI SAMAR GUHA : It is not merely a question for record ; it affects the lives of millions of people—(Interruptions\*.)

MR. DEPUTY SPEAKER : Order, order. All this will not go on record. Papers to be laid.

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12.43 hrs.

#### PAPER LAID ON THE TABLE

REPORT AND CERTIFIED ACCOUNTS OF THE SHIPPING DEVELOPMENT FUND COMMITTEE FOR 1969-70.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to lay on the Table a copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1969-70 together with the Audit Report thereon, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT 2019/72].

12.44 hrs.

#### CORRECTIONS OF ANSWER TO S.Q. NO. 535 RE-REVISION OF MERIT-CUM-MEANS SCHOLARSHIPS FOR TECHNICAL STUDIES

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : The answer to the Starred Question No. 535 asked by Shri Ramavatar Shastri regarding revision of the merit-cum-means scholarship for Technical Studies and replied to on 24-4-1972 may kindly be referred to (copy enclosed). In view of the recommendations of the All India Council for Technical Education made at its meeting held on 22-4-1972, the part (c) of the answer already given has to be amended to read as follows :—

“(c) The All India Council for Technical Education recommended the scheme at its meeting held on 22nd April, 1972. The Central Government will take a decision soon in consultation with the Planning Commission.”

(Interruption)

MR. DEPUTY-SPEAKER : I cannot be bullied in this way.... ..

(Interruptions). I wanted to give Mr. Banerjee a chance but his other colleague,